

ACTION TAKEN REPORT
ON
SEWAGE MANAGEMENT IN THE
STATE OF TRIPURA

**[Compliance of the Directions of Hon'ble NGT
in Order dated 28.02.2020 in the Matter of
Solid Waste Management Rules, 2016 and
Other Environmental Issues in OA No.
606/2018]**

Submitted by:

THE STATE OF TRIPURA

Action Taken Report on directions of Hon'ble National Green Tribunal vide Order dated 28.02.2020 in the O.A. No.606 of 2018 in compliance of Solid Waste Management Rules and other environmental issues.

Background:

Hon'ble National Green Tribunal, Principal Bench, New Delhi had, vide Order dated 28/02/2020 in O.A No.606 of 2018 related to compliance of Solid Waste Management Rules and other environmental issues, directed that compliance report on Liquid Waste Management may be filed quarterly and first such report may be filed by 31.03.2020 with a copy to the CPCB.

Accordingly, the first quarterly report on sewage management has been submitted/filed before Hon'ble NGT with a copy to CPCB on March 31, 2020.

This is the second quarterly report for the period of April, 2020 to June, 2020.

A. CURRENT STATUS :

1. There is only one 8 Million Litres Per Day (MLD) capacity Sewage Treatment Plant (STP) in the State of Tripura which is located in Agartala city. The Plant is being operated and maintained by Agartala Municipal Corporation (AMC). The STP was set up with assistance under JNNURM and was commissioned in the year 2017. At present, incoming flow of raw water varies from 1.50 MLD to 2.0 MLD. This quantum is being treated at the Plant. There is a storage and chlorination sump of 1.5 lakh litres capacity for treated sewage water at the Plant. The operating status of the STP is provided in the table below:

No. of STP	Location of each STP	Coordinates of STP (Latitude and Longitude)	STP Commissioned in (Years)	Status (Operational / Non-Operational / Under Construction)	STP Installed Capacity (in MLD)	Actual Utilization of installed Capacity (in MLD)	Technology (UASB / ASP / OP / SBR / MBR/ FAB Etc.)	Consent Status	Compliance Status			
									pH	TSS	CO D	BO D
1	Barjala, Near Lankamura, Agartala	Latitude 23°85'16.92" N Longitude 91°26'34.63" E	2017	Operational	8MLD	1.5-2 MLD	SBR	Yes	Within the permissible limit			

2. Agartala Municipal Corporation (AMC) has already prepared the Action Plan for utilization of treated waste water from Sewage Treatment Plant (STP) located at Agartala. The said Action Plan was sent to Central Pollution Control Board (CPCB) in March 2019 and subsequently revised the said Action Plan and resubmitted in November, 2019 in view of the observation of CPCB (**Annexure-1**).
3. The treated waste water produced in the STP at Agartala is being used for watering of parks, gardens & open space in Agartala city, and watering of roads in dry season. A Notification has also been issued by AMC prohibiting use of drinking water for the purposes of watering of parks, gardens and open space in Agartala city, watering of roads in dry season (**Annexure-2**). At present, out of 1.5 lakh litre treated waste water, only 30% is being used for the above activities. Remaining is being discharged to agricultural fields as per demand of the stakeholders.
4. As per the revised Action Plan, the additional steps taken by AMC for full compliance of the directions of Hon'ble NGT are as follows:
 - A dedicated team has been formed to look after the parks and gardens in Agartala city. At present watering is done by jetting machines which collect treated waste water from the STP.
 - Under ADB support, 15 no. of tankers filled with suction pump will be shortly delivered to AMC out of which 6 no. of vehicles shall be utilized for watering of parks and gardens across the city.
 - AMC has received 3 no. of heavy duty sweeping machines with water tanks from the Urban Development Department under ADB project. Watering of roads is being done using these machines.
5. The Urban Development Department has also identified industries as a potential bulk user of the treated waste water. Accordingly, the Department of Industries has been requested to develop a suitable policy for use of treated waste water by the industries.
6. For the remaining 15 ULBs, a combination of in-situ bio-remediation and Faecal Sludge Treatment Plants (FSTPs) is proposed towards sustainable liquid waste management. This will also ensure pollution abatement of rivers and water bodies. The summary of the action plan within the strategy is provided below:

Sl. No	Component	Estimated Cost (Rs. in Crore)	Source of Fund	Proposed Timeline
1.	8 MLD STP	24.7	Smart City Mission/ 10% Lumpsum Scheme	Dec 2022
2.	15 no. of FSTPs	7.72	Central Fund from Swachh Bharat Mission Urban, State fund from 15 th Finance Commission and Rural Infrastructure Development Fund (RIDF)	May 2021
3.	Equipment and Vehicles	To be decided		Oct 2020
4.	In-situ bio-remediation of drains	13.60		May 2021

7. Work order has been issued for the proposed another 8 MLD STP at Agartala ICP at tendered value of Rs 24.73 crore with funding from 10% Lumpsum Scheme & Smart City Mission. The work is under process.
8. A total of 5(five) drains carrying 0.648 MLD sewage discharging into Haora river at Agartala have been identified for phyto-remediation in 1st phase. As part of Howrah River Front Development Project, at a cost of Rs.99 crore under Smart City Mission, DPR is under preparation for in-situ sewage treatment for these 5 drains using CSIR NEERI developed RENEU (Restoration of Nallah with Ecological units) technology which uses phyto-remediation, microbial consortia as well as physical operations. The tender for bio-remediation for 5 drains on pilot basis in Agartala has been completed.
9. Tender has been invited for engagement of survey consultants to prepare baseline information for pollution abatement of storm drains through in situ bio remediation in 20 ULBs in Tripura. Evaluation of this tender is going on. **(Annexure-3)**
10. All the ULBs have been directed to adopt in-situ bio-remediation and phyto- remediation of sewage in drains. **(Annexure-4)**
11. The Urban Development Department has notified a comprehensive strategy to achieve 100% Solid & Liquid Waste Management in the 20 cities of Tripura vide Notification No.F.16(15)-UDD/DUD/2018(P)/1931-65 dated 14.05.2020. The strategy has been approved by the Council of Ministers and complete support from state has been ensured towards achieving this objective. **(Annexure-5)**

12. An Action Plan is under preparation for 100% sewage treatment in the State, and it will be submitted to CPCB shortly.

B. Desirable level of compliance in terms of statutes

1. Strict monitoring of operation and maintenance of STPs.
2. Implementation of revised action plan towards comprehensive use of treated water to save drinking water.
3. Implementation of Action Plan for 100% sewage treatment in the State.

C. Gap between current status and desired levels

1. The revised action plan towards comprehensive use of treated water is under implementation.
2. The revised DPR for decentralized solid and liquid waste management, total 15 no. of 15 Faecal Sludge Treatment Plants (**FSTPs**) to be developed for 15 ULBs.

D. Status Report as per the CPCB Format:

Sl. No.	Action Point	A	B	C =A-B	D
		Existing status	Desired/ Projected	Gap	Timeline
1.	Estimated Sewage Generation	Sewage :15 MLD Septage : 1124.35 KLD	Sewage :15 MLD Septage : 1124.35 KLD		2021
2.	Treatment Capacity [Projection for 05 years to be taken into consideration]	8 MLD STP + 0.72 Feacal Sludge Co-treatment	16 MLD STP and 1850 KLD FSTP		2022
3.	Status of Sewerage System (in Km)	154.5 Km	154.5 Km		2021
4.	No. of STPs (Details to be provided as per Annexure)	1 Nos.	2 Nos.	1 Nos.	2022
5.	Has bulk users identified for reuse of treated Water such as Industrial Clusters, Metro Rail, Indian Railways, Infrastructure Projects, Agriculture, Bus Depots and PWD? (Y/ N)	There is no bulk users as of now.			
6.	Quantity of treated waste water being used by Bulk User (in MLD)				
	Industrial Clusters	NA			

Sl. No.	Action Point	A	B	C =A-B	D
		Existing status	Desired/ Projected	Gap	Timeline
	Metro Rail	No such bulk user is available in Agartala			
	Indian Railways				
	Infrastructure Projects				
	Agriculture				
	Bus Depots				
	PWD				
7.	No. of Water Aquatic Sources (Lakes, Pond, etc.) being developed through treated waste water	No such requirement due to high water table and adequate rainfall. .		N/A	N/A

E. Name and designation of designated officer for ensuring compliance

- Dr. Sandeep N. Mahatme, IAS, Director, Urban Development Department, Government of Tripura, U.D. Bhavan, Agartala.

Annexure 1

AGARTALA MUNICIPAL CORPORATION
Office of the Municipal Commissioner
Phone: 0381-2385646, email: amc.tripura@gmail.com
Distd. Agartala the 15th Nov, 2019

No.F.332/Mech. Div/AMC/2017/1475-16

To:

The Director
Urban Development Department
Govt. of Tripura
Pandit Nehru Complex, Agartala

Sub: Revision of action plan of treated waste water

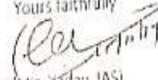
Ref. letter no.: F. No 1 (44)-UBD, DUO/2018/1081-82, DL- 14th Nov, 2019

Sir,

In reference to your letter regarding revision of action plan of treated sewage water is further modified as advised. The modified plan is enclosed and sent herewith for your kind perusal.

Encls: As stated.

Yours faithfully


(Dr. Shailesh Karadav, IAS)
Municipal Commissioner
Agartala Municipal Corporation

Copy to:-

1. Hon'ble Mayor, AMC for kind information.


Municipal Commissioner
Agartala Municipal Corporation



OFFICE OF THE MUNICIPAL COMMISSIONER
AGARTALA MUNICIPAL CORPORATION
AGARTALA

No. F. 1(4)/MC(Cont)/AMC/2019

Dated, Agartala the 7th March, 2019

Notification

Authority of Agartala Municipal Corporation has decided that for the purpose of watering of parks, gardens, open spaces, & for watering of roads during dry seasons only the treated water produced from the Barjala 8 MLD Sewerage Treatment Plant will be used. In no case the drinking water from the water treatment plant will be used for above mentioned purpose.

(Dr. Shailesh K. Yadav, IAS)
Municipal Commissioner
Agartala Municipal Corporation

Copy to :-

- All Asst. Municipal Commissioner (CZ/NZ/SZ/EZ), AMC for information & necessary action.
- EE (Mech/H/DWS), AMC for information & necessary action.

Copy also to:-

- The Hon'ble Mayor, AMC for kind information.

Municipal Commissioner
Agartala Municipal Corporation

FORMAT-A

P-3

Government of Tripura
Urban Development Department
U.D Bhawan, Sakuntala Road, Agartala, Tripura (W)

PRESS NOTICE INVITING e-TENDER NO: 02/EE-II/UDD/EW/2020-21 Dated 11.08.2020

The Executive Engineer, Unit-II, Urban Development Department, Agartala, West Tripura invites online Request for Proposal (RFP) on behalf of the 'Governor of Tripura' in sealed two-bid e-tender(s) from the reputed/ expert consultants/ Firms /agencies up to 3.00 P.M. on 04/09/2020 for the following work :- Entities eligible to bid for this work shall be any Registered Proprietorship / Private Limited / COMPANY / Registered Society.

S/NO	NAME OF THE WORK	Estimated cost (In INR)	Earnest Money (In INR)	Bid Fee in (INR)	TIME AND DATE OF OPENING OF BID	DOCUMENT DOWNLOADING AND BIDDING	CLASS OF BIDDER
1	Engagement of Survey Consultants to Prepare Baseline Information for Pollution Abatement of Storm Drains through In-Situ Bio-Remediation in 20 ULBs in Tripura	RS.6,45,960.00	Rs.13000.00	Rs.1,000.00	At 15.00 Hrs on 04/09 /2020	https://tripuratenders.gov.in	Appropriate Class

Eligible bidders shall participate in bidding only in online through website <https://tripuratenders.gov.in>. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e- Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time. Submission of bids physically is not permitted.

Earnest Money of Rs. 13000.00 and Bid fee of Rs. 1000.00 are to be deposited through online mode and receipt copies should be uploaded along with the tender.

Bid fee of ₹1,000.00 (Rupees one thousand) only is Non-Refundable.

The Bidders will have to upload the scan copy of the receipt copies of payment made through online mode (as a single PDF file of 100 dpi resolution), against the related Earnest Money of Rs. 13000.00 and Bid fee of Rs. 1000.00 along with the bid.

The Bidders will also have to upload the bid documents along with all other documents/ papers as wanted positively before the Bid submission date and time (i.e. up to 3.00 P.M on 04/09/2020).

Bid(s) shall be opened through online by respective Bid openers on behalf of the Executive Engineer-II, UDD, Agartala, Tripura (West) and the same shall be accessible by intending Bidder through website <https://tripuratenders.gov.in>. However, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail ceuddtripura@gmail.com

Note: ***NO NEGOTIATION WILL BE CONDUCTED WITH THE LOWEST BIDDER***

Executive Engineer-II,UDD

Urgent
Compliance of NGT Order

GOVERNMENT OF TRIPURA
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT
BIGYAN, PRAJUKTI O PARIVESH BHAWAN
GORKHABASTI: P.N.COMPLEX
AGARTALA:TRIPURA.

No.F.11(94)/DSTE/CC/Pt-III/1533-1607 Dated 17/03/2020

MEMO

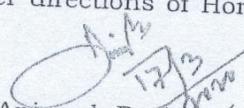
Hon'ble National Green Tribunal, Principal Bench, New Delhi has passed several Orders in O.A.No.673 of 2018 for restoration of the identified polluted river stretches.

Hon'ble National Green Tribunal has also constituted "Central Monitoring Committee" under the Chairmanship of Secretary, Department of Water Resources, RD&GR, Ministry of Jal Shakti, Govt. of India for monitoring/looking after the issue.

The 2nd meeting of Central Monitoring Committee in the NGT Matter OA No.673 of 2018 was held on 19.02.2020 at 10.30 AM at Conference Hall, Ministry of Jal Shakti, Govt. of India.

A copy of minutes of the said meeting received from the National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Govt. of India vide Office Memorandum No.Legal/OA673/2018/NMCG/2019 dated 27.02.2020 is enclosed herewith for your kind information & necessary action for compliance. A copy of the e-mail received from the National Mission for Clean Ganga (NMCG) along with report of Monitoring Committee regarding in situ bioremediation/ phyto remediation of sewage in drains is also enclosed herewith for your information and necessary action.

In this context, all concerned are requested to send action taken report to the Member Secretary, Tripura State Pollution Control Board on regular basis for preparation and submission of Monthly Progress Report to CPCB & Ministry of Jal Shakti, Govt. of India as per directions of Hon'ble NGT.


(Animesh Das)
Director, DSTE
Govt. of Tripura
(Chairman, RRC)

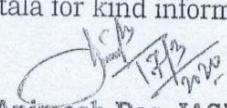
Encl : as stated

To

1. The Director, Urban Development Department, Agartala.
2. The Municipal Commissioner, AMC, Agartala.
3. The Chief Executive Officer,
Ambassa/Belonia/Dharmanagar/Bishalgarh/Kalilasahar/Khowai/
Kumarghat/Melaghar/Mohanpur/Ranirbazar/Santirbazar/Teliamura/
Udaipur Municipal Council, Tripura.
4. The Executive Officer,
Panisagar/Kamalpur/Jirania/Sonamura/Amarpur/Sabroom Nagar
Panchayat, Tripura.

Copy for kind information to:

1. The PPS to the Chief Secretary, Govt. of Tripura for kind information.
2. The P.S to the Secretary, UDD, Govt. of Tripura for kind information.
3. The P.S to the Secretary, STE, Govt. of Tripura for kind information.
4. The Member Secretary, TSPCB [MS, RRC], Agartala for kind information.


(Animesh Das, IAS)
Director, DSTE
(Chairman, RRC)

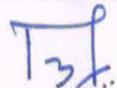
GOVERNMENT OF TRIPURA
URBAN DEVELOPMENT DEPARTMENT

NO. F.16(15)-UDD/DUD/2018(P)/1931-65 Dated, Agartala, The 14th May 2020

NOTIFICATION

As per Tripura Municipal Solid Waste (Management & Handling) Cleanliness & Sanitation Rules 2019, the State Government is hereby notifying the 'Strategy to Achieve 100% Solid and Liquid Waste Management in the 20 cities of Tripura'.

By order of the Governor



(Kiran Gitte, IAS)

Secretary to Govt. of Tripura
Urban Development Department

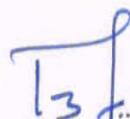
Encl: As stated.

To

The Manager, Tripura Govt. Press, A.D. Nagar, Agartala, Tripura (W) with a request to publish the notification in an extra-ordinary issue of Tripura Gazette in book shape. 200 (two hundred) copies may be sent to the Department at an early date.

Copy to:

1. Principal Secretary to the H/E Governor, Tripura for kind information
2. Principal Secretary to the Hon'ble Chief Minister, Tripura for kind information
3. PS/PA to the Hon'ble Minister Tripura for kind information
4. PPS to the Chief Secretary, Tripura for kind information
5. PS/PA to the Addl. Chief Secretary / Principal Secretary / Secretary / Special Secretary for kind information
6. The Municipal Commissioner, Agartala Municipal Corporation, Agartala for information
7. The Chief Executive Officer, Municipal Council, Dharmanagar / Kailasahar / Kumarghat / Ambassa / Khowai / Teliamura / Ranirbazar / Mohanpur / Bishalgarh / Melaghar / Udaipur / Santirbazar / Belonia
8. The Executive Officer, Nagar Panchayat, Panisagar / Kamalpur / Jirania / Sonamura / Amarpur / Sabrom
9. All Departments / Heads of Departments / Offices



(Kiran Gitte, IAS)

Secretary to Govt. of Tripura
Urban Development Department